



File No. 10/03/2022-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 7th December 2022

ORDER

Reference to the Ministry of Corporate Affairs Order no. A-22012/6/2021- Ad IV-MCA dated 2nd December 2022, the Allahabad Bench is reconstituted temporarily in terms of Order 10/03/2022 NCLT dated 03.12.2022 with effect from 12.12.2022.

2. The Bench shall be conducted in physical mode, except where Members are presiding from different Benches or as per permission taken from the Presiding Judicial Member.

NCLT Allahabad Bench

1. Shri Praveen Gupta, Member (Judicial)
 2. Shri Ashish Verma, Member (Technical)
3. This order comes into effect from 12.12.2022 and is subject to modification as and when other Members join.

4. As Hon'ble Member (J) Shri Praveen Gupta is joining on 8th December 2022 and Hon'ble Member (T) Shri Ashish Verma on 12.12.2022. Therefore, Hon'ble Member (J) Shri Praveen Gupta shall preside Allahabad Bench with the following Coram from 08th December 2022 to 09th December 2022:


1. Shri Praveen Gupta, Member (Judicial)
2. Shri Ajai Das Mehrotra, Member (Technical)

Hon'ble Member (T) Shri Ajai Das Mehrotra shall first take up the matter of the Special Bench (NCLT Allahabad) and then attend to matter their own Division Bench (NCLT Ahmedabad-Court No. II)

5. It is further made clear that all part heard matters and specially ordered matters will be continued to be heard by the same Bench till disposal.

6. Any inadvertent error may be brought to the attention of the undersigned.

7. This issues with the approval of Hon'ble President, NCLT.


(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. PS to Director, (Sh. Amar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.

7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.

Kamal
Sultanpuri
07th Dec 2022